

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 05.12.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 81/15	IA 16/17 in TP 82/16	For carrying out Amendment & filing Amended copy	397/ 398	Ramakrishna Meenaji Hadgal & Anr. Vs. Shree Ashraya Infra Co. Ltd. & 10 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. ROSHAN R  
RAIKAR

9343345457

Respondent  
no 1 to 6

2. DR. K. S. RAJIVANANDAN  
ksr@hlo.

PCS for  
Petitioner



**ORDER**

Counsel for petitioner is present. PCS for respondent is present.  
Amended petition copy filed. For filing additional counter list it on  
10.01.2018.

  
Member (T)

  
Member (J)